

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-101**  
189/252/ND/2020

**IN THE MATTER OF:**

ROC, NCT Of Delhi and Haryana

**Vs.**

Pralines Exports Private Limited

....APPLICANT

....RESPONDENT

**SECTION**

U/s 252(3)

**Order delivered on 17.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**

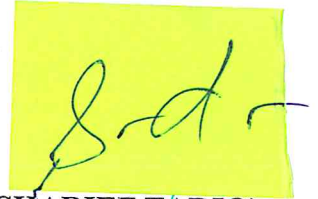
**PRESENT:**

For the Applicant : CS Dillip Maharathi, Mrs. Sweety Khattar Kumar, AROC  
For the OL :  
For the RD :  
For the Intervener :

**ORDER**

Counsel for the Applicant is present. AROC is present. AROC is directed to file the report.

List on 20.04.2020.



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**